

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.2596

TO BE ANSWERED ON THE 15TH DECEMBER, 2015/ AGRAHAYANA 24, 1937 (SAKA)

TRANSFER OF CASES

2596. DR. P. VENUGOPAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is true that the Government is considering to transfer several cases involving suspected complicity of the fugitive Students Islamic Movement of India (SIMI) undertrials who had escaped from Khandwa jail in October 2013 to the National Investigation Agency;

(b) if so, the details thereof;

(c) whether many State Governments have suspected the involvement of fugitive SIMI in various blasts across the country; and

(d) if so, the details thereof and the reaction of the Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (d): The Government has transferred three cases relating to IED blasts, which occurred at Bijnaur in Uttar Pradesh, Roorkee, in Uttarakhand and Banglore in Karnataka, to the National Investigation Agency(NIA) for further investigation. The undertrial fugitives who escaped from Khandwa jail are suspected to be involved in these three cases. However, their actual involvement or otherwise can only be determined after a thorough investigation of such incidents. Further, as per the available information, some cases wherein the undertrial fugitives who escaped from Khandwa jail are suspected to be involved, are also being investigated by the State Governments concerned.
